

[*Translation*]

- (ix) **Need to provide financial assistance to the Government of Rajasthan for drought relief and to relax the Forest Law to enable the Scheduled Tribes and farmers to earn their livelihood**

SHRI GUMAN MAL LODHA (Pali): Mr. Chairman, Sir, I would like to draw the attention of the House to the menace caused by 'Neelgays' numbering in thousands. These 'Nilgays' are destroying crops in the fields in Desuri, Marwar junction, Raipur and in Bali tehsil of Pali district. The Game Sanctuary and Reserved Forests have further brought misery for the Tribals and village population of the area as they been deprived of their land, forest wealth as well as source of water. They are facing a lot of problems due to expansion in the area of Game Sanctuary and reserved forests. Even the roads leading to temple are closed by the officials of reserved forests. So these people have decided to launch an agitation to invite the attention of the Central Government for redressal of their grievances. Thousands of people are suffering from drought and scarcity of water. There are no facilities for irrigation and it is giving rise to unemployment. I would like to request the Central Government to provide funds to the Rajasthan Government for drought relief and the officers of the Forest and the Game Sanctuary should be directed to relax the Forest Law for Adivasis and peasants so that they can earn their livelihood and utilise the land and wood of the forest.

[*Translation*]

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SATYAPAL MALIK): Mr. Chairman, Sir, discussion on the (Sixty-Sixth) Constitution Amendment Bill is going on I suggest that both the Bills be put to vote together at about 2.30 P.M.

AN HON. MEMBER: What will we do till then ?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN): Till then, a discussion will be held on the Land Reforms Bill. At 2.30 p.m. both the Bills will be put to vote... (*Interruptions*) ...

[*English*]

MR. CHAIRMAN: Will you please repeat?

[*Translation*]

SHRISATYAPAL MALIK: Discussion is going on the 66th Constitutional Amendment Bill. After the Debate is completed and the Minister's reply is over, both the Constitution Amendment Bills will be put to vote together.

[*English*]

MR. CHAIRMAN: I hope the House will accept it.... (*Interruptions*) ...

[*Translation*]

SHRI RAM VILAS PASWAN: All the Members will come today, so you can go. We do not need your support.

[*English*]

We are capable to protect the interests of the Scheduled Castes and Scheduled Tribes. We do not want support from your side.

[*Translation*]

SHRI DAU DAYAL JOSHI (Kota): Mr. Chairman, Sir, I am on a point of order. The Congress Party is regretting for whatever they did yesterday... (*Interruptions*) ...

[*English*]

MR. CHIRMAN: It will not go on record. I have not allowed.... (*Interruptions*) ...